

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 14020/2018

JAWAHAR SHIKSHA PARISHAD (SOCIETY) & ANR. **Petitioner(s)**

VERSUS

JAWAHAR JUNIOR HIGH SCHOOL (SOCIETY) & ANR. Respondent(s)

Date : 31-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Y.K.S. Chauhan, Adv.
Ms. Kumud Lata Das, AOR

For Respondent(s)

Mr Ashok Ku Jain, Adv.
Mr Pankaj Jain, Adv.
Ms Priyanka Das, Adv.
Mr. Bijoy Kumar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.3 is granted four weeks time as last opportunity for filing counter affidavit.

Service of show cause notice is not complete on respondent no.2. On the last occasion someone appeared on behalf of respondent no.2 and sought time to file vakalatnama and counter affidavit but none is present on behalf of respondent no.2 today and neither vakalatnama nor counter affidavit has been filed till date.

Item No.22

As per office report, respondent no.1 is served and is Jawahar Junior High School through Secretary, Smt. Rajni Awasthi and respondent no.2 is Smt. Rajni Awasthi and service is complete on respondent no.1 as such service is deemed complete on respondent no.2 also.

Registry to process the matter after four weeks for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
31.08.2018

hj